NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 07.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	Hearing	433 (e) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

NAME (IN CAPITAL)

& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. K. MANJUNATHARAO PETITIONERS BHONSLI

Counsel for petitioner is present. He is directed to comply the relevant provisions of I&B Code. He reported that he has already complied. Registry is directed to check and put up note. Counsel for respondent is also present. He requested some more time to file vakalat.

List it on 23.06.2017.

He is given one more last time to file vakalat.

MEMBER (J)

MEMBER (T)